

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 30906/2016
(Arising out of impugned final judgment and order dated 04-10-2016
in CMWP No. 36970/2016 passed by the High Court of Judicature at
Allahabad)

GENDA LAL

Petitioner(s)

VERSUS

STATE OF UP THROUGH PRINCIPAL SECRETARY & ORS. Respondent(s)
(ONLY I.A. NO. 148164/2019 FOR RECALLING THE COURT'S ORDER DATED
11.09.2019 IN SLP(C) NO. 22358-59 OF 2019)
WITH

SLP(C) No. 22358-22359/2019 (XI)

(With IA No. 148164/2019 - RECALLING THE COURTS ORDER)

CONTEMPT PETITION (CIVIL) No. 1065/2019 in C.A. No. 4821/2016SLP (C)DIARY NO. 40197/2019

(With IA No. 186617/2019 - CONDONATION OF DELAY IN FILING, IA No.
186622/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT,
IA No. 186621/2019 - EXEMPTION FROM FILING O.T. and IA No.
186623/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 28-02-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Parties

Mr. Haraprasad Sahu, Adv.
Dr. B. D. Jain, Adv.
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Mr. Pranaya Kumar Mohapatra, AOR

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Mr. Ashiwan Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Ms. Sheetal Rajput, Adv.

Mr. Abhishek Vikram, Adv.
Mr. Kamalendra Mishra, AOR

Ms. Aishwarya Bhati, Sr. Adv.
Ms. Chandrika Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

Mr. Ravindra Kumar, AOR

Mr. Shyam Diwan, Sr. Adv.
Mr. Dinesh K. Garg, Adv.
Mr. R. P. Bansal, Adv.
Mr. Abhishek Garg, Adv.

Mr. Pulkit Manuja, Adv.
Mr. Dhananjay Garg, AOR

Mr. Siddharth Dave, Sr. Adv.
Mr. Susheel Tomar, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. NO. 148164/2019 in SLP(C) No. 22358-22359/2019

Issue notice.

Counter affidavit may be filed within two weeks.

Rejoinder, if any, may be filed within one week thereafter.

List the matter immediately thereafter.

CONTEMPT PETITION (CIVIL) No. 1065/2019 in C.A. No.4821/2016

Last opportunity of two weeks is granted to file reply affidavit.

SLP (C)DIARY NO. 40197/2019

List the matter along with SLP (C)Nos. 22358-22359/2019.

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER